

(ख) क्या रिहायश सम्बन्धी आवश्यकताओं के लिए लोगों ने जो उपाय किये हैं, उनसे मकानों का अर्बुद निर्माण हुआ है; और

(ग) यदि हा, तो इन लोगों के मकानों को गिराने के लिए सरकार द्वारा आदेश जारी किये जाने के क्या कारण हैं ?

संसदीय कार्य विभाग तथा निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री प्रोफ. मेहता) (क) से (ग) नगर के रिहायशी तथा अन्य निर्माण कार्य, अथवा ही स्थानीय निकायों के अधिनियमों तथा विनियमों और बृहत योजना के प्रतिबन्धों के अनुसार होने चाहिये। दिल्ली इसका अर्थ नहीं है तथा अनधिकृत निर्माणों का कार्यवाही इस विषय पर बने कानून के अनुसार करनी होगी।

**Reserved Posts for Scheduled Castes/
Scheduled Tribes in the Ayurvedic
Vaid Class II**

7022 SHRI T. SOHAN LAL

SHRIMATI SAVITRI SHYAM

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) how many Ayurvedic Vaid Class II posts have been filled in the Delhi Administration, New Delhi

Municipal Committee and Delhi Municipal Corporation including the posts of Drug Inspectors during the last three years, and how many such posts have been reserved for the Scheduled Caste and Scheduled Tribe candidates;

(b) if none of such posts have been reserved for the Scheduled Castes and Scheduled Tribes during this period, reasons therefor; and

(c) what steps Government have taken to see that the reservations of posts for the Scheduled Castes and Scheduled Tribes are actually implemented and are not flouted or circumvented by the various appointing authorities?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KONDAJJI BASAPPA) (a) The information has been given in the enclosed statement

(b) Does not arise

(c) Instructions exist for maintenance of rosters for reservation according to Government policy, nomination of Liaison Officers and setting up of small cells to ensure the proper implementation of the orders and submission of annual statements showing particulars of recruitment made and for obtaining prior approval of the Department of Personnel for de-reservation of vacancies.

STATEMENT

Sr. No.	Name of the Organisation	No. of posts filled during the last 3 years		Remarks
		Ayurvedic Vaid Class II	Drug Inspectors	
1.	Delhi Administration		1 (ad hoc basis)	Have sent requisition for recruitment to 6 posts of Drug Inspectors and out of these posts one each has been reserved for Scheduled Caste and Scheduled Tribe candidates.

Sr No	Name of the Organisation	No of posts filled during the last 3 years		Remarks
		Ayurvedic Vaid's Class II	Drug Inspectors	
2	New Delhi Municipal Committee	3		One of these 3 posts is meant for Scheduled Caste candidate. The reserved vacancy has been carried forward due to non-availability of suitable candidate.
3	Municipal Corporation of Delhi	14 (ad hoc basis)		The posts have been filled on an ad hoc basis from amongst the departmental candidates from time to time according to seniority and only one Scheduled Caste candidate fulfilled the qualifications. The recruitment rules for filling up the posts of Vaid's are under process and provision for fixed quota for candidates belonging to Scheduled Castes, Backward Classes and ex-servicemen has been kept in the recruitment rules.

Piped Water Supply to Residents of Khurda NCA Area in District Puri (Orissa)

7023 SHRI CHINTAMANI PANIGRAHI Will the Minister of WORKS AND HOUSING be pleased to state

(a) what progress has been achieved so far for supplying piped water supply to residents of Khurda NCA area in the District of Puri in Orissa in view of the coming summer season

(b) whether the scheme can be completed before the coming summer season and

(c) the estimated cost involved in this scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) (a) to (c) The information is awaited from the State Government. The material will be

laid on the Table of the Sabha as soon as received.

Pay Scales of Teachers working in Schools run by Bharat Sewak Samaj

7024 SHRI SAI PAL KAPUR Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) whether the pay scales for teachers working in schools run by Bharat Sewak Samaj have not so far been prescribed

(b) whether fee charged from students is much more than charged in other schools and

(c) the reasons for not prescribing the pay-scales of the teachers?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF S NURUL HASAN) (a) and (c) The two unaided schools run by